

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil)...../2012
CC 1795/2012

(From the judgment and order dated 12/07/2011 in WPMB
No.4187/2008 of The HIGH COURT OF ALLAHABAD AT LUCKNOW)

ANIL KUMAR JAISWAL & ORS. Petitioner(s)

VERSUS

NAGAR PALIKA PARISHAD & ANR. Respondent(s)

WITH I.A. 1 (C/DELAY IN FILING SLP)

Date: 03/02/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Sameer Abhyankar, Adv.
Mr. Shikhar Srivastava, Adv.
Mr. Shri Ram Krishna, Adv.
Mr. T. Mahipal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

[Charanjeet Kaur]
Court Master

[Kusum Gulati]
Court Master